COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 250 OF 2016 & IA NO. 899 OF 2017

Dated: 6th December, 2017

Coram: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Adani Transmission (India) Ltd. Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission Respondent(s)

ORDER

The matter could not be taken up due to administrative reasons.

List the matter on 20.12.2017.

COURT MASTER